COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 109 OF 2017

Dated: 26th November, 2018

In the matter of:

M/s Harison Hydel Construction Co. (P) Ltd. ...Appellant(s)

Vs.

The HP State Electricity Board Ltd. & Anr.Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on <u>21-2-2019</u>.

Court Master/PPS

tpd/pk